

(24)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422A/ (IB)/2017  
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	VIGNESH VENKAT	COUNSEL for the Respondent	
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**ORDER**

Counsel for both the parties are present. Counsel for the Respondent stated that he has filed an affidavit undertaking to pay the amount claimed by the Petitioner on 16.10.2017. Petitioner Counsel stated that they have not received any cheque or part payment in relation to the claim. Respondent proposes to make some payment before the date that mentioned in the affidavit by way of undertaking. Both Counsel are directed to make submission on undertaking. At request of both the Counsel, put up on 19.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)